



**Government of Jammu and Kashmir**  
**General Administration Department**  
Civil Secretariat, Jammu.

**Notification**

**Jammu, the 21<sup>st</sup> of January, 2019**

**SRO 66.-** In exercise of powers conferred by clause (o) of sub-section (1) of section 4 of the Code of Criminal Procedure, Samvat, 1989 and in supersession of notification SRO 229 of 1976 dated 23<sup>rd</sup> April, 1976, the Government hereby notifies the territorial jurisdiction of the Police Stations of Anti Corruption Bureau as indicated in column III of the table below, for investigation of offences triable under the Prevention of Corruption Act, Samvat, 2006, the Jammu and Kashmir Criminal Law Amendment Act, 1958 and the provisions of the Code of Criminal Procedure, Samvat 1989 shall, so far as relevant, apply in respect thereto:

<b>I</b>	<b>II</b>	<b>III</b>
<b>S.No.</b>	<b>Name</b>	<b>Jurisdiction District-Wise</b>
1.	Police Station Anti Corruption Bureau Jammu	Jammu, Samba, Kathua, Reasi, Rajouri and Poonch
2.	Police Station Anti Corruption Bureau Doda	Doda, Kishtwar, Ramban and Udhampur
3.	Police Station Anti Corruption Bureau Srinagar	Srinagar, Budgam, Ganderbal, Baramulla, Bandipora, Kupwara, Leh and Kargil
4.	Police Station Anti Corruption Bureau Anantnag	Anantnag, Pulwama, Shopian and Kulgam

By order of the Government of Jammu and Kashmir.

(Hilal Ahmad)IAS

**Commissioner/Secretary to Government**

No.GAD(Vig)20/Adm/2018

Copy to the:

1. All Financial Commissioners.
2. Vice Chairman & Director General, J&K IMPARD.

Dated: 21.01.2019





**GOVERNMENT OF JAMMU AND KASHMIR**  
**GENERAL ADMINISTRATION DEPARTMENT**  
Civil Secretariat, Jammu

Subject: Establishment of six Police Stations in Anti Corruption Bureau along with creation of staff.

Ref: State Administrative Council Decision No.22/2/2019 dated 14.01.2019.

**Government Order No: 5-GAD(Vig) of 2019**  
**Dated: 21.01.2019**

Sanction is hereby accorded to the:

- (i) the establishment of six Police Stations in the Anti Corruption Bureau in a phased manner over a period of three Financial years viz. 2018-19, 2019-20 and 2020-21 as under:

Phase	Financial year	Police Station Anti Corruption Bureau
I	2018-19	Anantnag
		Doda
II	2019-20	Baramulla
		Rajouri
III	2020-21	Udhampur
		Central

- (ii) Renaming of Police Station Vigilance Organization Jammu and Police Station Vigilance Organization Kashmir as Police



Station Anti Corruption Bureau Jammu and Police Station Anti Corruption Bureau Srinagar respectively.

- (iii) Creation of 398 posts of various categories in a phased manner over a period of three Financial years viz. 2018-19, 2019-20 and 2020-21 for the aforementioned Police Stations of Anti Corruption Bureau as under:

S. No	Post	Pay level and scale	Phase I (2018-19)		Phase II (2019-20)		Phase III (2020-21)		Total
			P/S ACB Anantnag	P/S ACB Doda	P/S ACB Baramulla	P/S ACB Rajouri	P/S ACB Udhampur	P/S ACB Central	
1	Deputy Inspector General of Police	13A(131100-216600)	-	-	-	-	-	1	1
2	Superintendent of Police	11(67700-208700)	-	1	-	-	-	-	1
3	Chief Prosecuting Officer	10A(56600-179800)	-	1	1	1	-	1	4
4	Assistant Executive Engineer (Civil)	10A(56600-179800)	1	1	1	1	1	-	5
5	Deputy Superintendent of Police	8(47600-151100)	2	2	2	2	2	2	12
6	Senior Prosecuting Officer	8(47600-151100)	-	-	-	-	-	1	1
7	Assistant Programmer	7 (44900-142400)	1	1	1	1	1	-	5
8	Assistant Accounts Officer	7 (44900-142400)	1	1	1	1	1	-	5
9	Prosecuting Officer	6E(35900-113500)	-	-	-	-	-	1	1
10	Inspector (Executive)	6E(35900-113500)	6	6	7	7	6	6	38
11	Sub-Inspector	6C(35700-113100)	4	4	5	4	4	4	25
12	Naib-Tehsildar	6(35400-112400)	1	1	2	1	1	1	7
13	Junior Stenographer	6B(35600-112800)	-	-	1	-	-	1	2
14	Junior Engineer (Civil)	6(35400-112400)	1	1	1	1	1	-	5
15	Assistant Sub- Inspector	6(35400-112400)	3	3	3	4	3	3	19
16	Steno/Typist	5(29200-82300)	2	2	2	3	2	3	14
17	Head Constable	5(29200-82300)	10	9	10	10	9	9	57
18	Accounts Assistant	5(29200-82300)	1	1	2	1	1	1	7
19	Senior Assistant	5(29200-82300)	-	-	-	-	-	1	1



20	Girdawar	5(29200-82300)	1	1	1	1	1	1	6
21	Junior Assistant	4(25500-81100)	8	7	7	8	7	7	44
22	Constable	2(19900-63200)	23	23	23	23	23	22	137
23	Data Entry Operator	2(19900-63200)	-	-	-	-	-	1	1
Total			65	65	70	69	63	66	
<b>Grand Total</b>								<b>398</b>	

**By order of the Government of Jammu and Kashmir.**

**Sd/-**  
(Hilal Ahmad)IAS  
**Commissioner/Secretary to Government**

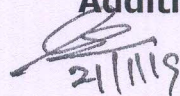
No.GAD(Vig) 20-Adm/2018

Dated:21.01.2019

Copy to:-

1. All Financial Commissioners.
2. Vice Chairman/Director General, J&K IMPARD.
3. Principal Secretary to the Hon'ble Governor.
4. Director General of Police, J&K.
5. All Administrative Secretaries.
6. Principal Resident Commissioner, J&K, Government, New Delhi.
7. Chief Electoral Officer, J&K.
8. Director, Anti Corruption Bureau, J&K.
9. Divisional Commissioner, Jammu/Kashmir.
10. Secretary, J&K Public Service Commission.
11. Secretary, State Vigilance Commission.
12. Director, Estates Department.
13. Director Information, J&K.
14. All Deputy Commissioners.
15. Director, Archives, Archaeology and Museums.
16. Director, State Motor Garages, J&K.
17. Secretary, J&K Legislative Assembly/Council.
18. General Manager, Government Press, Jammu.
19. Private Secretary to the Hon'ble Advisor(K/G/S)
20. Private Secretary to the Chief Secretary.
21. Private Secretary to Commissioner/Secretary to the Government, GAD.
22. In-charge website, GAD.
23. Order file/Stock file.

  
(Soheel Noor Shah)  
**Additional Secretary to Government**

  
21/1/19